GOVERNMENT OF INDIA

MINISTRY OF CULTURE

LOK SABHA

UNSTARRED QUESTION NO.+3495

ANSWERED ON 11.08.2025

FUNDS ALLOCATED FOR PROMOTION OF ART AND CULTURE

+3495.Shri Omprakash BhupalsinhAlias PavanRajenimbalkar:

Shri Bhausaheb Rajaram Wakchaure:

Shri Bunty Vivek Sahu;

Shri Shrirang Appa Chandu Barne:

Smt. Bharti Pardhi:

Shri Bajrang Manohar Sonwane

Will the Minister of CULTURE be pleased to state:

- (a) the details of the policy of the Government to promote art and culture along with the schemes being run by the Government for this purpose;
- (b) whether any assistance is provided under this scheme particularly to small organisations and individual artists, if so, the eligibility criteria fixed for providing such assistance;
- (c) the details of the total amount of the allocation made for promotion of Art and Culture during the current financial year along with the share of the said allocation disbursed so far to various States/UTs particularly Madhya Pradesh and Maharashtra; and
- (d) the details of funds released and utilised under the Financial Assistance for Promotion of Art and Culture scheme State-wise particularly in district-wise along with numbers of cultural organisation in Madhya Pradesh and Maharashtra during the last three years?

ANSWER

MINISTER FOR CULTURE AND TOURISM

(SHRI GAJENDRA SINGH SHEKHAWAT)

(a): The Ministry of Culture is implementing an umbrella scheme by the name of Kala Sanskriti Vikas Yojana (KSVY) consisting 08 scheme components under which financial assistance is provided to eligible cultural organizations / individuals to promote art and culture across the country. The brief of the schemes is given at **Annexure-I.**

- **(b):** Yes Sir, Financial assistance is given to cultural organizations/Individuals for the promotion of art and culture across the country including small organizations and individual artists. The broad eligibility criteria fixed for providing such assistance under the schemes is given at **Annexure-II**.
- (c): Kala Sanskriti Vikas Yojana is a Central Sector scheme consisting of 08 scheme components, and there is no provision for state-wise allocation of funds under this scheme. Further, details of funds allocated and amount released so far amongst the 08 scheme components during the current financial year is given at **Annexure-III**:
- (d): Scheme-wise, State-wise, details of funds released during last three financial years under the scheme of Financial Assistance for Promotion of Art and Culture is given at **Annexure-IV**. The details of funds released during last three financial year under the Financial Assistance for Promotion of Art and Culture scheme State-wise particularly District-wise in the States of Madhya Pradesh and Maharashtra is given at **Annexure-V**.

Annexure referred to in reply of part (a)of the Lok Sabha Unstarred Question No.+3495 answered on 11.08.2025

Brief of the schemes of KSVY Schemes

1. FINANCIAL ASSISTANCE FOR PROMOTION OF GURU-SHISHYA PARAMPARA (REPERTORY GRANT)

The objective of this scheme is to provide financial support for all genres of performing arts activities like dramatic groups, theatre groups, music ensembles, children theatre etc. and imparting training of artists by their respective Guru on regular basis in line with Guru–Shishya Parampara. As per the scheme, support is provided to 1 Guru and maximum 18 Shishyas in the field of theatre and 1 Guru and maximum 10 Shishyas in the field of music & dance.

Amount of Assistance – Guru Rs.15000/- p.m., Shishya – Rs.2000-10000/-p.m (depending upon the age of artist).

2. SCHEME OF FINANCIAL ASSISTANCE FOR PROMOTION OF ART AND CULTURE: The names and details of the scheme components are as given below:

(i) Financial Assistance to Cultural organizations with National Presence

The objective of this scheme component is to promote and support cultural organizations with national presence involved in promotion of art and culture throughout the country. This grant is given to such organizations that have a properly constituted managing body, registered in India; having a pan-India character with national presence in its operation; adequate working strength; and have spent 1 crore or more during 3 of the last 5 years on cultural activities. The quantum of grant under this scheme is Rs.1.00 crore which can be increased to Rs.5.00 crore in exceptional cases.

(ii) Cultural Function & Production Grant (CFPG)

The objective of this scheme component is to provide financial support to NGOs/Societies/ Trusts/ Universities etc. for Seminars, Conference, Research, Workshops, Festivals, Exhibitions, Symposia, Production of Dance, Drama-Theatre, Music etc. The maximum grants provided under CFPG is Rs.5 Lakh (Rs. 20 Lakh under exceptional circumstances) Organization which can be increased to 1.00 crore in exceptional cases.

(iii) Financial Assistance for the Preservation & Development of Cultural Heritage of the Himalayas

The objective of this scheme component is to promote and preserve the cultural heritage of the Himalayas through research, training and dissemination through audio visual programmes. The financial support is provided to the organizations in the States falling under the Himalayan Region i.e. Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and Arunachal Pradesh. The quantum of grant is Rs.10.00 lakh per year for an organization which can be increased to Rs. 30.00 lakh in exceptional cases.

(iv) Financial Assistance for the Preservation & Development of Buddhist/Tibetan Organization

Under this scheme component financial assistance is provided to the voluntary Buddhist/Tibetan organizations including Monasteries engaged in the propagation and scientific development of Buddhist/Tibetan Cultural and tradition and research in related fields. The quantum of funding under scheme component is Rs. 30.00 lakhs per year for an organization which can be increased to 1.00 crore in exceptional cases

(v) Intangible Cultural Heritage:

This scheme was launched by the Ministry of Culture in 2013 for safeguarding the intangible cultural heritage and diverse cultural traditions of the country with the objective of reinvigorating and revitalizing various institutions, groups, NGOs, etc. so that they may engage in activities/projects for strengthening, protecting, preserving and promoting the rich intangible cultural heritage of India.

(vi) Financial Assistance for Building Grants including Studio Theatres

The objective of this scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, University, College etc. for creation of Cultural infrastructure (i.e. studio theatre, auditorium, rehearsal hall, classroom etc.) and provision of facilities like electrical, air conditioning, acoustics, light and sound systems etc. Under this scheme component, the maximum Amount of grant is up to Rs.50 Lakh in metro cities and up to Rs.25 Lakh in non-metro cities.

(vii) Financial Assistance for Allied Cultural Activities

The objective of this scheme component is to provide financial assistance to all eligible organizations for creation of assets for enhancing the audio-visual spectacle for allied cultural activities to give firsthand experience of live performances on regular basis and during festivals in open/closed areas/spaces. Maximum assistance under the scheme component, including applicable duties & taxes and also Operation & Maintenance (O&M) costing for five years, will be as under:- (i) Audio: Rs.1.00 crore; (ii) Audio+Video: Rs. 1.50 crore.

(viii) Domestic Festivals and Fairs

The objective of this scheme is to provide assistance for holding the 'Rashtriya Sanskriti Mahotsavs' organized by Ministry of Culture. Rashtriya Sanskriti Mahotsavs (RSMs) are conducted through Zonal Cultural Centres (ZCCs) where a large number of artists from all over the country are engaged to showcase their talents. From November, 2015 onwards, fourteen (14) RSMs and four (04) Zonal Level RSMS have been organized by Ministry of Culture up till now in the country.

- 3. SCHEME OF SCHOLARSHIP AND FELLOWSHIP FOR PROMOTION OF ART AND CULTURE: The scheme consists of three components. The names and details of the scheme components are as given below:
- (i) Scheme For The Award Of Fellowship To Outstanding Persons in The Field Of Culture

Upto 400 fellowships (200 Junior and 200 Senior) are awarded in a batch year to outstanding persons in the age group of 25 to 40 years (Jr.) and above 40 years (Sr.) in different cultural fields @ of Rs. 10,000/- p.m. and 20,000/-p.m. for the period of 2 years for cultural research. The Fellowship is released in four equal six monthlyinstallments.

(ii) Scheme for Scholarships to Young Artistes in Different Cultural Fields

Upto 400 Scholarships are awarded in a batch year. Under this scheme financial assistance is given to young artistes of outstanding promise in the age group of 18-25 years for advanced training within India in the field of Indian Classical Music, Indian Classical Dance, Theatre, Mime, Visual art, Folk, Traditional and Indigenous Arts and Light Classical Music etc. @ Rs. 5,000/- p.m. for 2 years. The Scholarship is released in four equal six monthlyinstallments.

(iii) Tagore National Fellowship for Cultural Research

The purpose of the Scheme Component is to invigorate and revitalize the various institutions under the Ministry of Culture (MoC) and other identified cultural institutions in the country, by encouraging scholars/ academicians to affiliate themselves with these institutions to work on projects of mutual interest. Upto 15 Fellowships (Rs.80,000/- p.m. + Contingency Allowance) and 25 Scholarships (Rs.50,000/- p.m. + Contingency Allowance) for a maximum period of 2 Years. The Fellowship is released in four equal six monthlyinstallments.

4. FINANCIAL ASSISTANCE FOR CONSTRUCTION OF TAGORE CULTURAL COMPLEXES (TCC)

The aim of the scheme component is to provide financial support to NGO, Trust, Societies, Govt. Sponsored bodies, State / UT Govt. University, Central/State Govt. agencies/bodies, Municipal Corporations, reputed not-for-profit organizations etc. for creation of new Large Cultural Spaces such as Auditorium with facilities and infrastructure for stage performances (dance, drama and music), exhibitions, seminars, literary activities, green rooms, etc. The Scheme component also provides support for restoration, renovation, extension, alteration, up-gradation, modernization of existing cultural facilities (Rabindra Bhawans, Rangshalas, Multipurpose Cultural Complexes) etc. Under this scheme component, grant of up to Rs. 15 Crore (Rs. 50 Crore under exceptional Circumstances).

5. FINANCIAL ASSISTANCE FOR VETERAN ARTISTS

The objectives of this Scheme is to provide a pension of Rs.6.000/- p.m. to the old artistes and scholars (not less than the age of 60 years and annual income not exceeding Rs.48,000/- p.a.) who have contributed significantly in their specialized fields of arts, letters etc. but are now living in penury condition.

Annexure referred to in reply of part (b) of the Lok Sabha Unstarred Question No.+3495 answered on 11.08.2025

The broad eligibility criteria fixed for providing such assistance under the schemes are as under: -

- (1) The broad criteria for selecting beneficiary organizations for financial assistance for promotion of guru-shishya parampara (repertory grant), scheme of financial assistance for promotion of art and culture and financial assistance for construction of tagore cultural complexes (TCC):-
 - (i) The organization must be registered as a society under the societies Registration Act1860 or as a public trust under Indian Trust Act, 1882 and shall have been functioning for a period of at least three years.
 - (ii) The organization must be registered on NGO Darpan Portal of NITI Aayog.
 - (iii) The organization must have pre-dominate cultural profile.
 - (iv) The organization must have submitted audit statements of last three years.
 - (v) The organization must have filed Income Tax returns during the last three years.

Application(s)/ proposal(s) found complete in all respect are placed before the Expert/Steering Committee, duly constituted for each scheme component by the Ministry, forits evaluation and recommendations for providing financial assistance on case-to-case basis on the merit of the proposal.

(2) Scheme of Scholarship and Fellowship for Promotion of Aft & Culture: -

- (i) Candidates of scholarshipsmust have already acquired a degree of proficiency in the chosen field.
- (ii) The candidate of scholarship should have undergone a minimum of 5 years training with their Guru/Institutes.
- (iii) Candidates of scholarship should have an adequate knowledge in the connected arts/disciplines
- (iv) The candidate's age for scholarship should not be less than 18 years and not more than 25 years as on 1st April of the year in which the application is being made
- (v) Applicant for senior Fellowship should not be the recipient of pension from Ministry of Culture.
- (vi) An applicant should not have availed of the same scholarship/fellowship earlier.
- (vii) However, an applicant who had been awarded a scholarship can apply for a Junior Fellowship and a Junior Fellowship can apply for a Senior Fellowship, provided 5 years have elapsed after the closure of the earlier project.
- (viii) Graduation is the minimum educational qualification for applicants of Senior/Junior Fellowships in the New Areas related to Culture.
- (ix) The selection of Senior Fellows is made on the basis of synopsis placed before the members of Expert Committee for its evaluation.
- (x) Selection of Scholars/Junior Fellows is done on the basis of performance of the candidate in the personal interaction/interview before the members of Expert Committee who specialize in various cultural fields.

(3) Financial Assistance for Veteran Artists:

- i. The applicant artist should have contributed significantly in their specialized fields of arts, letters etc. in their active age or are still contributing;
- ii. The applicant artist should not be less than 60 years of age;
- iii. Annual income of the applicant must not exceed Rs. 72,000/-;
- iv. The applicant artist should be a recipient of artists pension of at least Rs. 500/- per month from the concerned State Government/UT Administration, or the artistic credentials of the applicant is verified and recommended by the concerned Zonal Cultural Centre (ZCC), Ministry of Culture.
- v. The applicant artist should not be getting financial assistance under any other scheme of the Ministry of Culture.

Annexure referred to in reply of part (c)of the Lok Sabha Unstarred Question No.+3495 answered on 11.08.2025

The details of funds allocated and amount released during the current financial year:-

Sl. No.	Name of the scheme	Fund allocated (Rs. In lakh)	Amount Released (Rs. In lakhs)		
1	Financial Assistance for Promotion of Guru Shishya Parampara (Repertory Grant)	7285.00	5079.00		
2	Scheme of Financial Assistance for Promotion of Art & Culture	7177.00	3497.55		
3	Scheme of Scholarship and Fellowship for Promotion of Art and Culture	1646.00	435.60		
4	Financial Assistance for Veteran Artists	2603.00	1895.00		
5	Seva Bhoj Yojana	150.00	-		
6	Financial Assistance for Construction of Tagore Cultural Complexes (TCC)	693.00	-		
7	National Gandhi Heritage Site Mission	139.00	21.21		
8	National Award Scheme	160.00	-		
	Total (KSVY)	19853.00	10928.36		

Annexure referred to in reply of part (d) of the Lok Sabha Unstarred Question No.+3495 answered on 11.08.2025

FINANCIAL ASSISTANCE FOR PROMOTION OF GURU-SHISHYA PARAMPARA (REPERTORY GRANT)

Sl.	State/UT			Fin	ancial Year		(Rs. in lakhs
No	,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,	2022-	2023		3-2024*	20	24-2025*
		No. of	Amoun	No. of	Amount	No. of	Amount
		Orgs.	t	Orgs.	authorized for	Orgs.	authorized for
			(Rs.)	authorized	withdrawal	authori	withdrawal
					(Rs.)	zed	(Rs.)
1.	Andhra Pradesh	6	16.42	16	40.38	12	35.07
2.	Arunachal	-	-	-	-	-	
	Pradesh						
3.	Assam	37	214.54	54	277.54	23	263.25
4.	Bihar	64	363.82	158	697.37	50	347.56
5.	Chandigarh	5	49.2	10	69.96	7	91.65
6.	Chhattisgarh	-	-	9	33.52	2	13.12
7.	Delhi	98	793.36	161	1065.18	87	823.77
8.	Gujarat	4	27.84	13	71.42	11	48.28
9.	Haryana	24	93.06	23	124.2	15	138.16
10.	Himachal	4	51.12	5	55.28	6	90.95
	Pradesh						
11.	Jammu &	15	120.84	37	118.2	27	215.66
	Kashmir						
12.	Jharkhand	13	69.18	18	100.64	13	47.65
13.	Karnataka	113	807.4	201	1009.94	96	738.67
14.	Kerala	37	264.44	38	318.06	19	169.71
15.	Madhya	Madhya 73	525.48	106	687.19	69	654.78
	Pradesh						
16.	Maharashtra	41	307.66	97	625.7	59	333.05
17.	Manipur	147	900.72	173	973.68	119	816.68
18.	Mizoram	4	26.64	2	10.9	2	10.88
19.	Nagaland	2	8.88	1	6.96	4	12.93
20.	Odisha	55	289.2	115	515.29	67	343.87
21.	Pondicherry	5	50.04	3	32.52	5	65.76
22.	Punjab	6	43.56	10	66.68	8	56.06
23.	Rajasthan	17	95.2	32	123.52	16	140.66
25.	Sikkim	1	2.64	3	7.02		
26.	Tamil Nadu	19	108.6	22	143.02	14	90.15
27.	Telangana	17	153.02	19	109.52	17	131.72
28.	Tripura	1	6.24	14	57.12	3	14.46
29.	Uttarakhand	16	80.86	17	65.96	12	76.03
30.	Uttar Pradesh	57	293.97	107	438.32	70	502.02
31.	West Bengal	333	2060.8	418	2288.48	208	1432.21
	Total	1214	7824.73	1882	10133.5	1041	7704.76

* In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Scheme of Financial Assistance to Cultural Organizations with National Presence including RK Mission

Sl.	State/UT			Fina	ncial Year		
No.		2022-	2023	202	23-24*	202	4-25 *
		Nos. of Orgs.	Amount	Nos. of Orgs.	Amount	Nos. of Orgs.	Amount
1.	Andhra Pradesh	1	22.5	1	7.50	-	-
2.	Assam	-	-	1	22.50	2	22.50
3.	Chandigarh	-	-	1	15.00	1	22.50
4.	Delhi	7	241.25	11	276.25	9	118.75
5.	Haryana	-	-	-	-	1	26.25
6.	Jharkhand	-	-	-	-	1	15.00
7.	Karnataka	1	22.5	-	-	1	4.73
8.	Kerala	-	-	1	18.75	2	32.50
9.	Maharashtra	-	-	1	15.00	1	18.75
10.	Manipur	-	-	-	-	1	11.25
11.	Madhya Pradesh	1	0.59	-	-	-	-
12.	Odisha	-	-	1	8.75	1	22.50
13.	Puducherry	1	3.75	-	-	-	-
14.	Rajasthan	1	37.5	1	26.25	2	27.50
15.	Tamil Nadu	-	-	-	-	1	15.00
16.	Uttar Pradesh	2	93.75	1	22.50	1	7.50
17.	West Bengal (NP)	-	-	2	37.50	3	31.25
18.	RK Mission	1	738.56	1	766.50	1	807.00
	Total	15	1160.4	22	1216.50	28	1182.98

^{*} In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Cultural Function & Production Grant

Sl.	State/UT		Financial Year									
No	State/ C 1	2022-2	023	T	23-24*	202	4-2025*					
110		No. of Orgs.	Amoun	No. of	Amount	No. of	Amount					
		110. 01 0180.	t	Orgs.	authorized	Orgs.	authorized for					
			(Rs.)	authorized		authorized	withdrawal					
			(123.)		withdrawal		(Rs.)					
					(Rs.)		(===-)					
1.	Andra Pradesh	65	62.85	83	80.7	49	75.79					
2.	Arunachal	0	0	0	0	0	0					
	Pradesh											
3.	Assam	48	96.21	68	114.11	27	36.59					
4.	BIHAR	123	203.2	126	161	73	122.21					
5.	CHANDIGAR H	1	0.5	3	21.69	1	10					
6.	CHHATTISGA RH	3	5.5	4	7.5	3	6.42					
7.	DELHI	167	408.06	204	370.03	106	262.97					
8.	GOA	1	0.625	1	1.5	2	2.12					
9.	GUJARAT	17	23.4	16	12.34	3	3.59					
10.	HARYANA	28	62.59	36	74.72	29	89.98					
11.	HIMACHAL	8	11	15	25.75	11	12.92					
	PRADESH											
12.	JAMMU AND	52	50.33	49	33.76	30	36.37					
	KASHMIR											
13.	JHARKHAND	11	14.26	7	8	10	12.75					
14.	KARNATAKA	218	349.42	221	208.22	235	494.09					
15.	KERALA	30	48.38	30	40.27	21	65.13					
16.	MADHYA	141	264.9	161	155.17	100	202.89					
17.	PRADESH MAHARASHT	56	104.12	34	29.64	44	97.31					
17.	RA	30	104.12	34	29.04	44	97.31					
18.	MANIPUR	162	196.17	237	249.25	140	164.8					
19.	Mizoram	0	0	0	0	0	0					
20.	Nagaland	5	4.62	4	1.35	2	1					
21.	ODISHA	180	296.88	168	269.71	179	482.88					
22.	Pondicherry	0	0	0	0	0	0					
23.	PUNJAB	12	23.27	11	22.65	9	22					
24.	RAJASTHAN	48	81.16	57	46.28	40	61.55					
25.	Sikkim	0	0	1	3.75	3	7					
26.	TAMIL NADU	15	18.87	11	10.73	16	35.35					
27.	TELANGANA	16	16.87	16	9.61	25	51.13					
28.	TRIPURA	16	16.15	23	24.94	10	7.87					
29.	UTTARAKHA	24	28.11	31	21.91	22	30					
	ND											
30.	UTTAR	278	343.33	268	244.07	218	395.66					
	PRADESH		—			207						
31.	WEST	410	544.44	357	206.86	302	435.61					
	BENGAL											

Sl.	State/UT			Fina	ancial Year			
No		2022-2	023	202	3-24*	2024-2025*		
		No. of Orgs.	Amoun	No. of	Amount	No. of	Amount	
		t		Orgs.	authorized	Orgs.	authorized for	
			(Rs.)	authorized	for	authorized	withdrawal	
					withdrawal		(Rs.)	
					(Rs.)			
	Total	2135	3275.2	2242	2455.51	1710	3225.98	
			1					

^{*} In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

<u>Scheme of Financial Assistance for the Preservation and Development of Cultural Heritage</u> of the Himalayas.

		2022-23		2023-24	ŧ	2024-25*	
Sl. No.	State	No. of cases	Amount	No. of cases	Amount	No. of cases	Amount
1	Arunachal Pradesh	41	117.95	32	77.00	7	20.01
2	Sikkim	4	10.00	3	11.00	0	0
3	Himachal Pradesh	42	98.52	40	97.50	2	5.99
4	UT of Jammu and Kashmir	69	117.02	24	37.52	0	0
5	UT of Ladakh	11	34.00	2	5.50	0	0
6	Uttarakhand	58	91.24	48	64.0	2	3.50
7	Delhi	0	0	0	0	1	1.75
8	Uttar Pradesh	0	0	0	0	0	0
	Total	225	468.73	149	292.52	12	31.25

^{*} In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Scheme of Financial Assistance for the Development of Buddhist /Tibetan Culture & Art

Sl. No.	State/UT			Financial	Year		
		2022-23		2023-24		2024-25	
		No. of Orgs.	Amount	No. of Orgs.	Amount	No. of Orgs.	Amount
1	Arunachal Pradesh	57	518.19	50	392.31	60	416.33
2	Andhra Pradesh	2	8	10	9.18	4	9.00
3	Assam	9	30	15	72.00	6	24.36
4	Bihar	2	8.5	2	8.50	2	10.48
5	Chandigarh (UT)	7	49.5	4	40.00	15	120.16
6	NCT of Delhi	6	44.47	2	9.45	7	44.27
7	Himachal Pradesh	78	550.97	31	167.63	49	317.38
8	UT of J& K	6	23.5	4	20.00	5	33.50
9	UT of Ladakh	45	319.62	44	246.42	6	26.94
10	Karnataka	33	272.8	11	62.78	49	333.82
11	Kerala	1	13.5	0	0		
12	Mizoram	0	0	0	0		
13	Madhya Pradesh	5	29	4	30.00	1	5.00
14	Maharashtra	11	38.25	14	41.00	14	57.45
15	Manipur	2	5.5	3	9.50	1	3.00
16	Odissa	1	5	2	12.00	2	11.00
17	Punjab	2	8.5	2	10.00		
18	Sikkim	0	0	12	89.93	5	39.99
19	Tripura	7	37.5	7	41.5	17	97.20
20	Tamil Nadu	0	0	2	10.00		
21	Telangana	2	22.5	3	30.00		
22	Uttarakhand	26	252.42	5	35.50	38	254.97
23	Uttar Pradesh	27	195.28	11	44.15	34	236.27
24	West Bengal	72	168.00	92	175.51	70	82.75
	Total	401	2601.00	330	1557.36	385	2223.8

^{*} In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Scheme for Financial Assistance for Building Grant including Studio Theatres

Sl. No.	State/UT	20	22-23	202	3-24*	2024-25*	
51. 110.	State/U1	Nos. of Org.	Amount	Nos. of Org.	Amount	Nos. of Org.	Amount
1.	Assam	1	5.4	0	0	0	0
2.	Bihar	1	0.6	1	6	0	0
3.	Chhattisgarh	1	7.5	0	0	0	0
4.	Delhi	0	0	2	11.2	3	23.25
5.	Himachal Pradesh	1	12.79	1	6	2	20
6.	Jammu and Kashmir	0	0	0	0	2	10
7.	Karnataka	3	26.4	1	25	0	0
8.	Kerala	1	1.4	0	0	0	0
9.	Madhya Pradesh	1	3	0	0	4	16.86
10.	Maharashtra	0	0	2	8	2	25
11.	Manipur	4	15.98	6	35.23	2	3.88
12.	Meghalaya	0	0	0	0	1	4.5
13.	Odisha	0	0	0	0	2	21.5
14.	Punjab	0	0	1	2	1	0.9
15.	Rajasthan	1	7.5	0	0	0	0
16.	Telangana	1	4.29	0	0	0	0
17.	West Bengal	5	34.61	1	15	4	24.2
	TOTAL	20	119.47	15	108.43	23	150.09

^{*} In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations.

Allied Cultural Activities Scheme

(Rs. in lakhs)

Sl.	State/UT	2024-25				
No		Nos. of Orgs/ State Govt.	Amount			
1	Uttar Pradesh	2	120			

FINANCIAL ASSISTANCE FOR CONSTRUCTION OF TAGORE CULTURAL COMPLEXES (TCC)

Sl.	State/UT			Finan	cial Year		
No.		2022-	2023	2023	3-2024	2024-	-2025
		No. of	Amount	No. of	Amount	No. of	Amount
		Orgs /State	(Rs.)	Orgs /State	(Rs.)	Orgs /State	(Rs.)
		Govt.		Govt.		Govt.	
1.	Delhi	0	0	0	0	1	300
2.	Karnataka	0	0	0	0	0	0
3.	Madhya Pradesh	0	0	2	1131.52	0	0
4.	Meghalaya	1	500	0	0	0	0
5.	Rajasthan	0	0	1	54.91	0	0
6.	Tamil Nadu	0	0	0	0	0	0
7.	Uttar Pradesh	0	0	1	369.57	0	0
	Total	1	500.00	4	1556	1	300

^{*}In pursuant of the instructions issued by Department of Expenditure regarding Revised procedure for flow of funds under Central Sector Schemes and implementation of Central Nodal Agency (CNA) Module, the financial assistance under this scheme was released through Central Nodal Agency Module of payment to the selected grantee organizations. During the year 2023-24, an amount of Rs.369.57 lakh was released to concerned CNA. Out of total released amount of Rs.369.57 lakhs, an amount of Rs.337.11 has been authorized to 01 organization.

Senior / Junior Fellowships to Outstanding Persons in the Fields of Culture

Sl.	State/UT	Financial Year			l Year	, , , , ,		
No.		20	22-2023	2023	-2024	2024	4-2025	
		No. of	Amount	No. of	Amount	No. of	Amount	
		Fellows	(Rs.)	Fellows	(Rs.)	Fellows	(Rs.)	
1.	Andhra Pradesh	12	17.40	12	11.40	08	14.40	
2.	Arunachal Pradesh	-	-	02	1.20	02	1.20	
3.	Assam	50	58.80	70	69.60	70	84.00	
4.	Bihar	31	48.00	47	44.40	35	43.80	
5.	Chandigarh	03	3.60	-	-	01	2.40	
6.	Chhattisgarh	08	11.40	12	12.00	12	12.60	
7.	Delhi	116	178.20	101	100.80	77	100.20	
8.	Goa	01	2.40	-	-	-	-	
9.	Gujarat	18	27.00	23	21.60	14	19.20	
10.	Haryana	27	40.20	27	30.00	23	33.00	
11.	Himachal Pradesh	07	7.20	04	3.00	04	5.40	
12.	Union Territory of Jammu & Kashmir	14	19.80	13	10.20	13	11.40	
13.	Jharkhand	15	17.40	24	30.60	15	24.00	
14.	Karnataka	43	61.20	57	64.80	33	48.60	
15.	Kerala	62	85.20	60	54.00	54	73.80	
16.	Madhya Pradesh	62	93.00	82	76.20	59	70.20	
17.	Maharashtra	84	118.80	85	84.00	52	78.60	
18.	Manipur	33	37.20	62	60.00	64	70.20	
19.	Meghalaya	2	1.20	-	-	01	1.20	
20.	Nagaland	02	1.80	03	3.00	03	3.60	
21.	Odisha	89	129.60	90	93.60	83	105.60	
22.	Pondicherry	04	7.20	02	1.80	02	3.00	
23.	Punjab	06	7.20	11	10.20	06	9.00	
24.	Rajasthan	27	39.60	34	33.00	28	33.00	
25.	Tamil Nadu	19	24.60	15	15.00	15	23.40	
26.	Telangana	22	27.00	28	28.80	21	24.60	
28.	Tripura	03	3.60	06	7.80	05	6.60	
29.	Uttarakhand	13	21.00	13	12.60	10	13.20	
30.	Uttar Pradesh	120	154.80	158	146.40	116	157.20	
31.	West Bengal	87	118.20	100	93.00	102	116.40	
	Total	980	1362.6	1141	1119.00	928	1189.8	

Scholarship to Young Artists in Different Cultural Fields (SYA)

Sl.	State/UT			Financial	Year	(2)	s. III takiis	
No.		2022-20	023		3-24	2024-25		
		No. of Scholars	Amount	No. of	Amount	No. of	Amount	
1	A J		(Rs.)	Scholars	(Rs.)	Scholars	(Rs.)	
1.	Andaman & Nicobar	-	-	03	0.90	-	-	
2.	Andhra Pradesh	03	0.90	09	2.70	06	1.80	
3.	Arunachal Pradesh	01	0.30	05	1.50	03	0.90	
4.	Assam	28	8.40	89	26.70	58	17.40	
5.	Bihar	16	4.80	63	18.90	43	12.90	
6.	Chandigarh	03	0.90	09	2.70	07	2.10	
7.	Chhattisgarh	10	3.00	50	15.00	38	11.70	
8.	NCT of Delhi	21	6.30	73	21.90	53	16.20	
9.	Goa	02	0.60	06	1.80	04	1.20	
10.	Gujarat	05	1.50	23	6.90	19	5.70	
11.	Haryana	05	1.50	25	7.50	18	5.40	
12.	Himachal Pradesh	-	-	04	1.20	03	0.90	
13.	Union Territory of Jammu & Kashmir	01	0.30	09	2.70	08	2.40	
14.	Jharkhand	08	2.40	24	7.20	17	5.10	
15.	Karnataka	30	9.00	97	29.10	63	18.90	
16.	Kerala	20	6.00	71	21.30	48	14.40	
17.	Madhya Pradesh	27	8.10	131	39.30	104	31.80	
18.	Maharashtra	40	12.00	127	38.10	81	24.30	
19.	Manipur	08	2.40	39	11.70	29	8.70	
20.	Mizoram	-	-	-	-	-	-	
21.	Odisha	25	7.50	97	29.10	71	21.60	
22.	Pondicherry	-	-	-	-	-	-	
23.	Punjab	04	1.20	11	3.30	05	1.50	
24.	Rajasthan	10	3.00	37	11.10	25	7.50	
28.	Sikkim	01	0.30	03	0.90	02	0.60	
29.	Tamil Nadu	18	5.40	51	15.30	32	9.90	
30.	Telangana	03	0.90	13	3.90	08	2.40	
31.	Tripura	02	0.60	10	3.00	06	1.80	
32.	Uttarakhand	03	0.90	16	4.80	10	3.00	
33.	Uttar Pradesh	35	10.50	134	40.20	97	29.70	
33.	West Bengal	67	20.10	278	83.70	219	65.70	

Sl.	State/UT		Financial Year							
No.		2022-20	023	202	3-24 202		4-25			
		No. of Scholars	Amount	No. of	Amount	No. of	Amount			
			(Rs.)	Scholars	(Rs.)	Scholars	(Rs.)			
	Total	396	118.80	1507	452.40	1077	325.5			

Tagore National Fellowship for Cultural Research (TNFCR)

(Rs. in lakhs)

Sl.	State/UT			Financ	cial Year		
No.		2022-20	023	2023-2	2024	2024	1-25
		No. of	Amount	No. of	Amount	No. of	Amount
		Beneficiarie	(Rs.)	Beneficiarie	(Rs.)	Beneficiarie	(Rs.)
		S		S		S	
1.	Andhra	-	-	02	13.50	01	3.00
	Pradesh						
2.	Chandigarh	-	-	-	_	01	3.00
3.	Delhi	-	-	-	-	03	12.60
4.	Maharashtra	-	-	01	3.60	10	67.11
5.	Tamil Nadu	-	-	-	-	01	3.00
6.	Telangana	-	-	03	18.00	03	16.80
	Total	-	-	06	35.10	19	105.51

Seva Bhoj Yojna

Sl. No.	State/UT	2022-23		2023-24		2024-25	
		Nos. of Orgs.	Amoun t	Nos. of Orgs.	Amount	Nos. of Orgs.	Amount
1.	Punjab	03	143.00	02	146.00	03	145.55

Financial Assistance for Veteran Artists

Sl.	State/UT	Financial Year						
No.		2022-2	2023	2023-20	024*		-2025*	
		No. of	Amount	No. of	Amou	No. of	Amount	
		Beneficiar	(Rs.)	Beneficiar	nt (D)	Beneficiar	(Rs.)	
1.	Andhra Pradesh	ies 148	84.66	ies 191	(Rs.) 153.30	ies 177	115.9	
2.		1	1.57	3	2.41	2	0.9	
ļ	Assam		1.37					
3.	Bihar	-	-	14	15.47	7	4.62	
4.	NCT of Delhi	-	-	8	5.87	10	4.92	
5.	Haryana	2	0.56	4	3.69	4	1.94	
6.	Goa	-	-	-	-	41	7.12	
7.	Himachal Pradesh	-	-	-	-	1	0.3	
8.	Jharkhand	7	3.59	4	3.88	3	2.76	
9.	Karnataka	130	64.32	344	341.98	397	354.67	
10.	Kerala	51	25.3	67	64.21	80	85.82	
11.	Madhya Pradesh	6	3.86	7	6.95	13	14.95	
12.	Maharashtra	740	273.49	1239	795.97	1392	541.19	
13.	Manipur	5	0.6	13	14.7	14	14.94	
14.	Nagaland	1	0.12	2	3.28	2	1.08	
15.	Odisha	966	306.77	1460	1063.4	1995	1106.51	
16.	Punjab	-	-	-	-	1	0.30	
17.	Rajasthan	2	0.71	2	1.36	2	2.52	
18.	Tamil Nadu	21	14.6	41	46.96	34	36.61	
19.	Telangana	489	268.16	293	274.94	309	207.07	
20.	Tripura	1	0.12	-	-	0	0	
21.	Uttar Pradesh	58	15.46	82	67.24	109	80.46	
22.	Uttarakhand	-	-	2	2.43	4	4.83	
23.	West Bengal	27	11.71	35	28.53	39	20.37	
	Total	2655	1075.6	3811	2896.57	4636	2609.77	
	LIC	996	783.58					
	Grand Total	3651	1859.18	3811	2896.57			
					•			

^{*} From 2023-24 onwards, disbursal of financial assistance through LIC has been discontinued and the same is directly being released by the Ministry of Culture through Canara Bank (Disbursing agency for the scheme)

Annexure - V

Annexure referred to in reply of part (d) of the Lok Sabha Unstarred Question No.+3495 answered on 11.08.2025

The Scheme-wise, District-wise details of funds released during last three financialyear particularly in the States of Madhya Pradesh and Maharashtra.

Scheme of Financial Assistance to Cultural Organizations with National Presence including RK Mission

Sl. No.	Financial Year	State	District	Number of Beneficiaries	Released Amount (in lakhs)
1.	2022-23	Madhya	Bhopal	1	0.59
		Pradesh			
2.	2023-24	Maharashtra	Nanded	1	15.00
3.	2023-24	Maharashtra	Nanded	1	18.75

Cultural Function & Production Grant (CFPG)

(a) <u>District-wise funds released in the State of Maharashtra during last three years</u> (Amount in lakhs)

S.No	District	2022-2	23	2023-	-24	2024-2	25
		No. of beneficiaries	Amount released	No. of beneficiaries	Amount released	No. of beneficiaries	Amount released
1	Amravati	1	2	0	0	0	0
2	Ahamadabad	7	12	0	0	0	0
3	Aurangabad	0	0	0	0	1	3
4	Beed	1	0.75	1	0.25	0	0
5	Buldana	1	2.25	0	0	0	0
6	Chandrapur	1	1.5	0	0	0	0
7	Jalana	1	1.12	0	0	0	0
8	Jalgaon	1	6	0	0	0	0
9	Mumbai	10	24.35	10	7.12	2	3.75
10	Nagpur	19	27.27	3	3.37	1	5
11	Nanded	6	12.5	11	10.63	3	9.96
12	Pune	2	4.5	0	0	0	0
13	Solapur	3	4.25	3	2.53	2	4
14	Thane	3	5.63	4	5	6	15.26
15	Ulashnagar	0	0	1	0.37	0	0

	total	56	104.12	34	29.64	16	42.13
17	yavatmal	0	0	0	0	1	1.16
16	wardha	0	0	1	0.37	0	0

(b) District-wise funds released in the State of Madhya Pradesh during last three years

(Amount in lakhs)

S.No	District	2022-2	23	2023-	24	2024-	
		No. of	Amount	No. of	Amount	No. of	Amount
		beneficiaries	released	beneficiaries	released	beneficiaries	released
1	BALAGHAT	3	5	5	3.75	1	1.25
2	BETUL	1	1.87	10	15	0	0
3	BHOPAL	85	167.45	94	63.04	39	82.44
4	CHHIDWARA	1	3	0	0	0	0
5	DAMOL	2	3.2	0	0	0	0
6	DHINDORI	1	3.38	3	4.56	1	3.95
7	GWALIOR	2	2.75	3	3	0	0
8	HOSANGABAD	1	2.62	2	2.25	0	0
9	INDORE	2	2.8	2	3	2	7
10	JABALPUR	4	7.3	6	7.32	1	0.77
11	KATNI	1	1.59	2	4	1	4
12	NASIRPUR	1	0.57	0	0	0	0
13	RAISEN	1	3.75	2	4.77	2	9.77
14	REWA	6	10	5	2.69	3	4.37
15	SAGAR	10	13.15	10	18.75	3	5.87
16	SEHORE	3	4.25	2	5	0	0
17	SIDHI	2	5.25	3	5.7	1	3
18	TIKAMGARH	1	1.5	0	0	1	3
19	UJJAN	13	24	8	9.34	5	16.25
20	VIDISHA	1	0.66	2	0.75	2	5
21	HARDA	0	0	1	1.5	1	1.5
22	SATNA	0	0	1	0.75	1	0.25
	total	141	264.09	161	155.17	64	148.42

Scheme of Financial Assistance for the Development of Buddhist/Tibetan Culture and Art (Rs.in lakhs)

Financial	Mad	lhya Pradesh	[Maharashtra			
Year	No. of	Funds	District	No. of	Funds	District	
	beneficiaries	Released		beneficiaries	Released		
2022-23	2	8.50	Sagar	2	7.50	Pune	
	1	8.50	Jabalpur	1	2.50	Aurangabad	
	1	5.00	Bhopal	2	5.00	Beed	
	-	-	-	1	5.00	Gadchiroli	
	-	-	-	1	2.50	Akola	

	-	-	-	1	3.50	Yavatmal
2023-24	-	-	-	1	2.35	Beed
2024-25	01	5.00	Bhopal	2	5.89	Pune
	-	-	-	1	2.5	Aurangabad
	-	-	-	1	4.85	Beed

Scheme for Financial Assistance for Building Grant including Studio Theatres

Sl. No.	Financial Year	State	District	Number of Beneficiaries	Released Amount (in lakhs)
1.	2022-23	Madhya	Sagar	1	3.00
2.	2024-25	Pradesh	Dindori	1	9.00
			Bhopal	3	7.86
3.	2023-24	Maharashtra	Nanded	2	8.00
4.	2024-25	Maharashtra	Mumbai	2	25

Award of Scholarships to young artists in different cultural fields

District-wise funds released to selected beneficiaries in the **State of Maharashtra** during last three years.

(Amount in lakhs)

S1.	District	2022-	23	2023-	24	2024-	25
No.		No. of	Amount	No. of	Amount	No. of	Amount
		beneficiarie	Release	beneficiarie	Release	beneficiarie	Release
		S	d	S	d	S	d
1.	Ahmednaga	01	0.30	04	1.20	04	1.20
	r						
2.	Akola	01	0.30	02	0.60	01	0.30
3.	Aurangabad	03	0.90	11	3.30	06	1.80
4.	Beed	-	-	01	0.30	01	0.30
5.	Buldhana	-	-	-	-	-	-
6.	Chandrapur	-	-	02	0.60	01	0.30
7.	Kolhapur	-	-	04	1.20	04	1.20
8.	Mumbai	03	0.90	12	3.60	10	3.00
9.	Nagpur	06	1.80	21	6.30	14	4.20
10.	Nanded	-	-	-	-	-	-
11.	Nashik	5	1.50	13	3.90	09	2.70
12.	Palghar	-	-	01	0.30	01	0.30
13.	Pune	11	3.30	35	10.50	21	6.30
14.	Raigad	-	-	01	0.30	-	-
15.	Ratnagiri	01	0.30	02	0.60	01	0.30
16.	Sangli	-	-	01	0.30	-	-
17.	Satara	01	0.30	02	0.60	01	0.30
18.	Sindhudurg	-	-	-	-	-	=
19.	Solapur	-	-	02	0.60	01	0.30
20.	Thane	03	0.90	09	2.70	05	1.50
21.	Wardha	-	-	-	-	-	-
22.	Yavatmal	1	0.30	04	1.20	01	0.30

Tagore National Fellowship for Cultural Research

District-wise funds released to selected beneficiaries in the **State of Maharashtra** during last three years.

(Amount in lakhs)

S1.	District	2022-23		2023-24		2024-25	
No.		No. of	Amount	No. of	Amount	No. of	Amount
		beneficiaries	Released	beneficiaries	Released	beneficiaries	Released
1.	Mumbai	-	-	-	-	05	37.80
2.	Pune	-	-	01	3.60	05	29.31

Award of Senior/Junior Fellowships to outstanding persons in the fields of Culture

District-wise funds released to selected beneficiaries in the fields of Culture for last three years (Rs. In Lakhs)

Financial	Madhya Pradesh			Maharashtra			
Year	District	No. of beneficiaries released		District	No. of	Fund	
					beneficiaries	released	
2022-23	Betul	2	3.60	Aurangabad	1	1.20	
	Bhopal	30	49.20	Bhandra	1	2.40	
	East Nimar	1	2.40	Buldhana	1	2.40	
	Gwalior	1	0.60	Chandrapur	2	2.40	
	Harda	1	1.20	Kolhapur	1	2.40	
	Indore	2	3.0	Mumbai	24	37.20	
	Jabalpur	5	8.40	Nagpur	14	18.60	
	Ratlam	1	1.20	Nashik	1	0.60	
	Rewa	1	1.20	Navi Mumbai	1	1.20	
	Sagar	10	12.0	Pune	21	28.20	
	Sidhi	2	1.20	Raigarh	2	2.40	
	Ujjain	5	8.40	Sangli	2	1.20	
	Vidisha	1	0.60	Satara	1	1.20	
				Thane 12		17.40	
2023-24	Anuppur	1	0.60	Ahmadnagar	1	0.60	
	Bhind	1	0.60	Akola	1	1.20	
	Bhopal	26	26.40	Aurangabad	4	3.60	
	Damoh	1	0.60	Beed	1	1.20	
	Dewas	2	2.40	Kolhapur	2	1.20	
	Gwalior	3	1.80	Mumbai	27	27.60	
	Hosangabad	2	3.60	Nagpur	13	12.60	
	Indore	5	4.80	Nanded	1	0.60	
	Jabalpur	4	3.60	Nashik	4	3.60	
	Katni	2	1.80	Pune	17	16.20	
	Narsingpur	1	0.60	Raigarh	1	1.20	
	Rewa			Sindhudurg	1	0.60	
	Sagar	23	19.80	Thane	11	13.20	
	Satna	2	1.80	Vardha	1	0.60	
	Sidhi	2	1.20				
	Ujjain	4	3.60				
	Vidisha	1	0.60				
	West Nimar	1	1.20				
2024-25	Anuppur	1	0.60	Akola	1	1.20	
	Bhopal	16	21.60	Aurangabad	3	4.20	
	Gwalior	4	3.0	Kolhapur	2	1.80	
	Hosangabad	1	0.60	Mumbai	17	27.0	
	Indore	3	3.60	Nagpur	7	10.80	
	Jabalpur	2	3.0	Nashik	2	1.80	
	Katni	1	0.60	Pune	10	16.20	
	Narmadpuram	1	2.40	Solapur	2	1.20	
	Narsinghpur	1	0.60	Thane	7	13.80	

Rewa	1	2.40	Wardha	1	0.60
Sagar	19	19.20			
Satna	1	0.60			
Sidhhi	2	1.80			
Ujjain	5	9.0			
Vidisha	1	1.20			

Award of Scholarships to young artists in different cultural fields

District-wise funds released to selected beneficiaries in the **State of Madhya Pradesh** during last three years.

(Amount in lakhs)

S1.	District	2022-23		2023-24		2024-25	
No		No. of	Amou	No. of	Amount	No. of	Amount
		beneficiarie	nt	beneficiarie	Release	beneficiarie	Release
		s	Releas	s	d	s	d
			ed				
1.	Balaghat	-	-	01	0.30	01	0.30
2.	Bhopal	06	1.80	24	7.20	22	6.90
3.	Damoh	-	-	03	0.90	02	0.60
4.	Dhar	-	-	01	0.30	01	0.30
5.	Gwalior	01	0.30	09	2.70	06	1.80
6.	Indore	01	0.30	08	2.40	08	2.40
7.	Jabalpur	03	0.90	07	2.10	06	1.80
8.	Katni	01	0.30	03	0.90	02	0.60
9.	Narmadapuram	-	-	01	0.30		
10.	Narsingpur	01	0.30	04	1.20	02	0.60
11.	Sagar	09	2.70	35	10.50	27	8.10
12.	Satna	-	-	04	1.20	04	1.20
13.	Sehore	01	0.30	03	0.90	02	0.60
14.	Sahdol	-	-	01	0.30		
15.	Shajapur	-	-	02	0.60	01	0.30
16.	Sidhi	01	0.30	06	1.80	05	1.50
17.	Tikmagarh	-	-	01	0.30	01	0.30
18.	Ujjain	03	0.90	14	4.20	10	3.00
19.	Umaria	-	-	01	0.30	01	0.30
20.	Vidisha	-	-	03	0.90	03	0.90